

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(21)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/125/2017  
NAME OF THE PETITIONER : SMI AUTO INDIA PVT LTD  
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
<b>REPRESENTATION BY WHOM</b>			

1	A. KALYANA SUBRAMANIAN PRACTISING COMPANY SECRETARY	PETITIONER Representative	A. Kalyana
2.	B. Sarath Babu Advocate for RoC, Chennai	Authorised representative of RoC, Chennai	B. Sarath Babu

**ORDER**

Mr. Kalyana Subramanian, Representative for the Counsel for Petitioner present. Mr.  
B. Sarathbabu, Counsel for RoC also present. **Reserved for orders.**

  
MEMBER (JUDICIAL)

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